

Securities Appellate Tribunal
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :07/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION0704-AT11.00AM-11.05 AM

743-ADMISSION-COURTCODE-ICDRREGULATION- AT 11:05 A.M.

1	Misc. Application	232/2022	CHANNEL ENTERTAINMENT LTD. AND ANR. -DELAY Vs. SEBI	NINE Associates	Prakash Shah and
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(Main Matter Number :SEBI Appeal/0000140/2022)

	SEBI Appeal	140/2022	CHANNEL ENTERTAINMENT LTD. AND ANR. Vs. SEBI	NINE Associates	Prakash Shah and
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Sub Matter : Misc. Application/0000232/2022

744-ADMISSION-COURTCODE-INDOPACIFIC- AT 11:07 A.M.

2	Misc. Application	239/2022	DILIP JAMBHALE-DELAY Vs. SEBI	HANMANT	Mr. Vikas Advocate Bengani,
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(Main Matter Number :SEBI Appeal/0000149/2022)

	SEBI Appeal	149/2022	DILIP HANMANT JAMBHALE Vs. SEBI		Mr. Vikas Advocate Bengani,
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Sub Matter : Misc. Application/0000239/2022

745-ADMISSION-COURTCODE-NSEPENALTY-AT 11:08 A.M.

3	SEBI Appeal	150/2022 (/0000)	Dr. V. R. Narasimhan Vs. SEBI		Advocate Janhvi P. Durve
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343-RA-HEARING-COURTCODE-RARECALL- AT 11:10 A.M.

4	Review Application	1/2022	Adamina Traders Pvt. Ltd. Vs. SEBI		R V Legal
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(Main Matter Number :SEBI Appeal/0000331/2020)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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Misc. Application 113/2022
Adamina Traders Pvt. Ltd. -
DELAY APPLICATION
Vs.
SEBI

(Main Matter Number :SEBI Appeal/0000331/2020)

44-PART HEARD-EXPARTEPENALTY- AT 11:12 A.M.

5 SEBI Appeal 426/2020 POWERHOUSE FITNESS HARSH KESARIA,
LTD.AND OTHERS ADVOCATE
Vs.
SEBI

Sub Matter(Disposed) : Misc. Application/0001159/2021

609-PARTHEARD-COURTCODE-INSPECTIONPENALTY- AT 11:14 A.M.

6 IRDA Appeal 11/2021 K.D.KOHLI INS. SURVEYORS RANJAN KUMAR
AND LOSS ASS. PVT. LTD. Advocate
Vs.
IRDA

350-ADM DISPOSAL-COURTCODE-DEBARREDGDR- AT 11:16 A.M.

7 SEBI Appeal 566/2020 Pravin Champalal Jain Mr. Amit Mishra, Advocate
Vs.
SEBI ELP

SEBI Appeal 63/2022 NIKUNJ BABULAL S.H BOHRA
CHORADIYA
Vs.
SEBI

Sub Matter : Misc. Application/0001435/2021
Sub Matter(Disposed) : Misc. Application/0000144/2022
Sub Matter : Misc. Application/0000180/2022

Misc. Application 1435/2021 NIKUNJ BABULAL S.H BOHRA
CHORADIYA-Delay Application
Vs.
SEBI

(Main Matter Number :SEBI Appeal/0000063/2022)

Misc. Application 180/2022 NIKUNJ BABULAL Adv. S. H. Bohra
CHORADIYA-EXEMPTION
Vs.
SEBI

(Main Matter Number :SEBI Appeal/0000063/2022)

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CIVIL CAUSE LIST OF DATE :07/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>100-DISPOSAL-COURTCODE-REJECTEDCOMPLAINTS- AT 11:18 A.M.</u>				
8	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundareshan, Advocate
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
9	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				

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CIVIL CAUSE LIST OF DATE :07/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				

113- ADMDISPOSAL-EXPELLEDMEMBER- AT 11:22 A.M.

10	SEBI Appeal	145/2021	Stampede Capital Ltd. Vs. National Stock Exchange of India Ltd.	Mr. Somsekhar Sundaresan, Advocate Mr. Pradeep Sancheti, Senior Counsel
Sub Matter :		Misc. Application/0000283/2021		
Sub Matter :		Misc. Application/0000284/2021		

	Misc. Application	283/2021	STAMPEDE CAPITAL LTD. Vs. NSEIL	
(Main Matter Number :SEBI Appeal/0000145/2021)				

	Misc. Application	284/2021	STAMPEDE CAPITAL LTD. Vs. NSEIL	
(Main Matter Number :SEBI Appeal/0000145/2021)				

	SEBI Appeal	494/2021	Stampede Capital Ltd. Vs. NSEIL	vishesha Law MKA
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310-DISPOSAL-REGISTRATIONCERTIFICATE- AT 11:25 A.M.

11	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANSUKHLAL AND HIRALAL AND CO
(Main Matter Number :SEBI Appeal/0000445/2021)				

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CIVIL CAUSE LIST OF DATE :07/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANUSKHLAL AND HIRALAL AND CO.
Sub Matter :		Misc. Application/0000789/2021		

453 ADMDISPOSAL-COURTCODE-GROMOPFUTP- AT 11:27 A.M.

12	SEBI Appeal	496/2021 (/0000)	Vipul Amratlal Doshi Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	518/2021	Vijay Mahavir Tibrewal Vs. SEBI	Manoj Kumar Mishra
	SEBI Appeal	519/2021	Kavita Vijay Tibrewal Vs. SEBI	Adv. Manoj Kumar Mishra)
	SEBI Appeal	580/2021	M/S RAM BHOPAL AGARWAL AND SONS HUF Vs. SEBI	ANP Chambers
	SEBI Appeal	658/2021	PRISMx GLOBAL VENTURES LIMITED Vs. SEBI	Shantibhushan Nirmal, Advocate
Sub Matter(Disposed) :		Misc. Application/0000943/2021		
	SEBI Appeal	87/2022	PRADEEP NATWARLAL DHANUKA Vs. SEBI	Dinesh Prakash Guchiya, Advocate High Court
Sub Matter :		Misc. Application/0000074/2022		
Sub Matter :		Misc. Application/0000075/2022		
Sub Matter(Disposed) :		Misc. Application/0000242/2022		

94-DISPOSAL-COURTCODE-MPSDELISTING- AT 11:30 A.M.

13	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter(Disposed) :		Misc. Application/0000945/2021		

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CIVIL CAUSE LIST OF DATE :07/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000942/2021		
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000989/2021		
	Sub Matter(Disposed) :	Misc. Application/0000990/2021		
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
	SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. Ltd. and others Vs. SEBI	ABH Law LLP
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
	Sub Matter(Disposed) :	Misc. Application/0001126/2021		
	Sub Matter(Disposed) :	Misc. Application/0001127/2021		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
	Sub Matter(Disposed) :	Misc. Application/0001142/2021		
	Sub Matter(Disposed) :	Misc. Application/0001143/2021		
	SEBI Appeal	619/2021	M/S. VITAL CONNECTIONS LLP and ORS. Vs. SEBI	Amrita Thakore Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah

72-DISP-COURTCODE-PRELIMINARYOBJECTIONS-AT 11:32 A.M.

14	SEBI Appeal	618/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. NSE Clearing Limited	Cyril Amarchand Mangaldas Advocates and Solicitors
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Sub Matter(Disposed) : Misc. Application/0001165/2021

31-DISPOSAL-COURTCODE-REVERSALTRADES- AT 11:35 A.M.

15	SEBI Appeal	720/2021	Hitesh Asoo Nihalni Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0001185/2021		
	Sub Matter(Disposed) :	Misc. Application/0001186/2021		
	Sub Matter :	Misc. Application/0001187/2021		
	Misc. Application	1187/2021	Hitesh Asoo Nihalni Vs. SEBI	R V LEGAL

(Main Matter Number :SEBI Appeal/0000720/2021)

630-DISPOSAL-CODE-EXCELPROMOTERS- AT 11:37 A.M.

16	SEBI Appeal	768/2021	RAMANBHAI JETHABHAI JADHAV AND ORS. Vs. SEBI	CS Himanshu Gupta
	SEBI Appeal	769/2021	Vardhman Infracom Private Limited and Ors Vs. SEBI	CS Hitesh D. Buch

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	770/2021	SURESHBHAI KANTILAL THAKKAR AND ANR. Vs. SEBI	CS Aanal Satyawadi
	SEBI Appeal	771/2021	PAYAL JAYESHBHAI MADIYAR AND ORS. Vs. SEBI	Umesh Ved and Associates Company Secretaries
	SEBI Appeal	780/2021	JAGDISHKUMAR AKHANI AMRUTLAL Vs. SEBI	Juris Matrix Partners LLP, Advocates AND Solicito
Sub Matter(Disposed) : Misc. Application/0001359/2021				
	SEBI Appeal	802/2021	ARUN JWALAPRASAD TULSIAN and ORS. Vs. SEBI	Shah And Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0001385/2021				
<u>679-ADMDISP- CODE-GDRNISSAN- AT 11:40 A.M.</u>				
17	Misc. Application	6/2022	PRAVEEN KUMAR HASTIMAL SHAH - STAY APPLICATION Vs. SEBI	Dinesh Prakash Guchiya, Advocate
(Main Matter Number :SEBI Appeal/0000028/2022)				
	SEBI Appeal	28/2022	PRAVEEN KUMAR HASTIMAL SHAH Vs. SEBI	Dinesh Prakash Guchiya, Advocate
Sub Matter(Disposed) : Misc. Application/0000005/2022				
Sub Matter(Disposed) : Misc. Application/0000072/2022				
Sub Matter : Misc. Application/0000006/2022				

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CORAM- **HON'BLE P.O./JS. M. T. JOSHI, JUDICIAL MEMBER**

CIVIL CAUSE LIST OF DATE :07/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>303-PARTHEARD-CODE-SAHARA- AT 11:42 A.M.</u>				
18	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter(Disposed) :		Misc. Application/0000440/2019		
Sub Matter :		Review Application/0000037/2021		
	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter(Disposed) :		Misc. Application/0001229/2021		
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
	Review Application	37/2021	Sahara India Commercial Corporate Ltd. and Anr. Vs. SEBI	Markand Gandhi and Co. K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000250/2019)				